

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/43/2014

Date : 24.04.2014

I

SHRI MUKESH BHARGAVA, an Officer in District Judge Cadre, whose services are at the disposal of Hon'ble the Chief Justice, presently working as **Officer on Special Duty at Rajasthan High Court, Jodhpur**, is hereby transferred/posted as **Dy. Registrar (Examination), Rajasthan High Court, Jodhpur**.

II

Consequent upon promotion from Senior Civil Judge Cadre to District Judge Cadre, purely on ad-hoc basis as Additional District & Sessions Judge vide Govt. Order No.F.19(1) Nyay/2010 dated 21.04.2014, **SHRI RAMA SHANKER VERMA**, whose services are at the disposal of Hon'ble the Chief Justice, presently working against the post of Dy. Registrar (Examination), Rajasthan High Court, Jodhpur, is hereby transferred/posted as **Dy. Registrar(Examination), Rajasthan High Court, Jodhpur**.

BY ORDER,

REGISTRAR GENERAL

No.Estt.B2(v)1/2014/6575

Date : 24.04.2014

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges /PO. all tribunals.
12. **Shri Mukesh Bharagava/ Shri Rama Shanker Verma** along with one Copy of Promotion order No.F.19(1)Nyay/2010 dated 21.04.2014 issued by State Govt./ Concerned Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./
Building Cell.


REGISTRAR GENERAL